

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6540  
ANSWERED ON:09.05.2000  
AREA COVERED UNDER CGHS DISPENSARY  
SUDHA YADAV

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the date on which the area covered under CGHS dispensary No. 73, Gurgaon was up dated last;
- (b) whether the Central Government Employees living in towns/villages around Gurgaon and working in Delhi are being provided medical facilities through this dispensary;
- (c) if so, the details of such villages towns;
- (d) whether some of these villages have been denied this facility; and
- (e) if so, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE) (SH SHANMUGAM)

- (a) As per available records, there has been no change in the demarcation area of CGHS dispensary No. 73, Gurgaon in the recent past.
- (b) & (c) Yes, Sir. The CGHS Dispensary, Gurgaon covers the following areas:-  
Babai Kadipur, Marla and 4 Marla, Shivaji Nagar, Daultabad, Bhanwapuram, Anand Swarup Nagar, Bhimgarh, Urban Estate, Sector 4 and 7 village Gurgaon, Krishna Colony, bank Colony, Shivpur, Bhim Nagar, Madanpuri, Jyoti Park, new Colony, Subhash Nagar, Arjun Nagar, Pratap Nagar, Mianwali Colony, Sadar Bazar, Police Lane, Housing Board, Power House, DLF Colony, Industria Estate, Jaguppura and Village Jharasa.
- (d) & (e) The villages which are within the reasonable approachable distance have already been covered under the demarcated areas of CGHS dispensary, Gurgaon. However, the employees who reside outside the CGHS covered areas can avail of medical services under CS (MA) Rules, 1944.